

Form-'A'

Application form for allotment of Flats situated in Revenue Colony, Sector-15A, Faridabad.

To

The District and Sessions Judge,
Faridabad.

Subject: **Application for allotment of Flat situated in Revenue Colony, Sector-15A, Faridabad.**

Sir,

The undersigned applies for the allotment of Flat situated in Revenue Colony, Sector-15A, Faridabad.

1. Name in Block letter _____
2. Designation & UID No. _____
3. Father's/Husband's Name _____
4. Spouse Name _____
a) Whether spouse is working as Govt. employees _____
If so, give details thereof.
5. a) Date of Birth _____
b) Date of retirement _____
6. Place of Duty & present address;
a) Date of continuous posting at Faridabad _____
b) Official address _____
c) Residential address _____
d) Contact Number _____
7. Date of joining into regular Govt. Service
a) Basic pay on that day _____
b) Scale of pay _____
c) Designation/Group on that day _____
8. Whether permanent/regular or temporary _____
9. Particulars of the Government house under the occupation of applicants' spouse _____
10. Whether the applicant has earlier applied for any category house _____. If yes, give details thereof _____
11. Whether the applicant has ever been debarred for allotment of Government residence _____
a) If yes, give details thereof _____
12. a) Date since when applicant is entitled for the type of house applied for i.e. _____
b) Basic pay on that date _____
c) Scale of pay _____
d) Designation and class (Group) on that date _____
Whether pay was ever reduced or he was ever demoted after the date since when he is entitled for the type of house applied for _____
13. Present pay/designation on the date of application _____
a) Basic pay _____
b) Scale of pay _____
c) Designation/Group of service _____
14. If the applicant has own house or any house in the name of his/her spouse or parents or any of his/her dependent children or any parental house in which he/she has share within the radius of 20 Kms from the municipal limit of Municipal Corporation Faridabad. If yes, give details thereof _____

DECLARATION

1. I certify that I have been serving in Faridabad Sessions Division since _____ (in case there is any break, this may be specified)
2. I certify that I have not been debarred from allotment of any type of house.
3. If Government house was surrendered, No. of House, Type of house and Sector with date of vacation may be indicated with reasons.
4. I certify that I have not applied for any other type of house.
5. I agree to abide the Govt. Residences Allotment Rules/Policy framed or to be framed by the Hon'ble High Court or by Govt./House Allotment Committee and amended from time to time.
6. I certify that my stay in the Government service is continuous from date of entitlement as shown in Col. No. 12. During the said period, my pay was neither decreased due to demotion or any other reason nor demoted from the post.
7. I certify that I have no house or any house in the name of my spouse or parents or any of my dependent children or any parental house in which I have share, within the radius of 20 Kms from the municipal limit of Municipal Corporation Faridabad.
8. I certify that the particulars given above are true and correct to the best of my knowledge and belief and nothing has been concealed there from. In case the particulars given above are found incorrect, I shall be liable for disciplinary action in addition to cancellation of allotment of my house.
9. I undertake to intimate within 7 days the fact of my retirement/transfer to other Sessions Division (whether eligible or ineligible) failing which I render myself for cancellation of the house under my occupation.

Yours faithfully,

(Signature of the applicant)

Name _____

Designation _____

UID No. _____

Endst. No. _____ Dated _____

Forwarded in original to the District and Sessions Judge, Faridabad.

1. (a) It is certified that the particulars mentioned above by the applicant are correct
 - (b) That his/her stay as declared in Col. No. 12 (to be specified) i.e. from _____ making him/her entitled for the allotment of _____ type house as applied for has been verified from his/her service record and is correct.
 - (c) That he/she has been drawing the basic pay of Rs. _____ (pre-revised and revised) and has been holding the post of _____ (Class/ Group I (Class-IV)/II/III/IV post) since _____ and it was not decreased due to demotion or any other reason at any time since the date of his/her service record and is correct.
2. It is certified that the applicant has not applied for any other type of Govt. residence.
 3. It is certified that no other Govt. house is under occupation of the applicant.

DDO/Controlling Officer with seal